

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

Dated : This the 15th day of February 2021

Original Application No. 330/00504 of 2006

Hon'ble Justice Mrs. Vijay Lakshmi, Member (J)

Suresh Chandra & Others

. . . Applicants

By Adv : Shri A.K. Singh Chauhan

V E R S U S

Union of India and others.

. . . Respondents

By Adv: Shri Chakrapani Vatsyayan

O R D E R

No one is present on behalf of the applicants even in revised call.

Shri M.P. Mishra holding brief of Shri Chakrapani Vatsyayan, learned counsel for the respondents is present.

2. Order sheets shows that on previous dates i.e. 27.02.2020, 10.11.2020 and 22.01.2021 also, no one was present on behalf of the applicant. The matter is pending since 2006 and has become critically old.

3. In view of the above it appears due to efflux of time the matter has become either infructuous or the applicant has lost interest in prosecuting this case. Hence, the OA is dismissed for want of prosecution. There shall be no order as to costs.

(Justice Vijay Lakshmi)
Member (J)

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